

**SC No. 53487/16  
State vs. Akash  
FIR No. 324/16  
PS Shalimar Bagh**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

As per directions of Id. P.O., case is adjourned for the purpose fixed for **02.09.2020**.

The order sheet be uploaded on the Court website by the computer branch.

(Reader/AhImad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 731/19  
State vs. Rohit  
FIR No. 407/16  
PS Bharat Nagar**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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(Reader/Ahlmad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 53258/16  
State vs. Kuldeep @ Bhalla  
FIR No. 513/16  
PS Mangol Puri**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

As per directions of Id. P.O., case is adjourned for the purpose fixed for **02.09.2020**.

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(Reader/Ahlmad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 502/18  
State vs. Manoj  
FIR No. 400/18  
PS Mangol Puri**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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(Reader/Ahlmad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 497/19  
State vs. Mehboob  
FIR No. 82/17  
PS Mangol Puri**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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(Reader/Ahlmad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 614/19  
State vs. Mukesh  
FIR No. 200/19  
PS Shalimar Bagh**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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(Reader/Ahlmad)  
in the Court of  
Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020

**SC No. 511/17  
State vs. Rahul  
FIR No. 83/17  
PS Ashok Vihar**

**1<sup>st</sup> July, 2020**

**Ld. P.O. is on leave today.**

Present :Ld. Addl. PP for the State.

None for accused.

Vide order reference R-159/RG/DHC/2020 dated 02.05.2020, the matter which was earlier listed for 06.05.2020 was ordered to be listed for today i.e. **01.07.2020**.

In terms of Hon'ble High Court Order No. 22/DHC/2020 dated 29.06.2020 only urgent matters (except where evidence is to be recorded) are to be taken up through Video Conferencing mode.

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(Reader/Ahlmad)  
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Sh. Bhupinder Singh  
ASJ-01/NW  
Rohini/Delhi  
01.07.2020